

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 770  
TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2022**

**IMPLEMENTATION OF AYUSHMAN BHARAT SCHEME**

**770. SHRI BIPLAB KUMAR DEB:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Ministry is implementing a comprehensive health care delivery under Ayushman Bharat scheme to citizens in the country;
- (b) the details of funds spent under the said programme till date, State-wise;
- (c) the details of health infrastructure created and beneficiaries covered under the programme till date, State-wise;
- (d) whether the Ministry is undertaking measures to identify eligible beneficiaries not yet identified; and
- (e) if so, the steps taken to identify and provide benefits to such eligible beneficiaries under the scheme?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) launched on 23.09.2018 is the world's largest insurance/assurance scheme which provides health coverage of Rs. 5 lakh per beneficiary family per annum to approximately 10.74 crore poor and vulnerable families identified on the basis of select deprivation and occupational criteria in rural and urban areas respectively as per SECC database of 2011. A number of healthcare benefits viz. Medical examination, treatment and consultation, Pre-hospitalization up to 3 days, Medicine and medical consumables, Non-intensive and intensive care services, Diagnostic and laboratory investigations, Medical implantation services (where necessary), Accommodation benefits, Food services, Post-hospitalization follow-up care up to 15 days, are provided to the beneficiaries under the scheme through a network of 26,267 empanelled hospitals across the country.

State/UT-wise details of funds released and number of authorized hospital admissions under the scheme are at Annexure.

As per instructions issued by Ministry of Health & Family Welfare to States/UTs on 23.06.2022, States/UTs may use their own datasets for identification of beneficiaries. Government of India shall, however, provide its share of funding for all such beneficiaries limited to the number of eligible households as per SECC 2011 database.

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State/UT-wise details of funds released and number of authorized hospital admissions  
under AB-PMJAY

State/UT	Funds released (in crore of Rupees) (as on 29.11.2022)	Number of authorized hospital admissions (as on 04.12.2022)
Andaman Nicobar Islands	2.59	1,822
Andhra Pradesh	1498.37	27,65,894
Arunachal Pradesh	4.74	2,904
Assam	365.26	5,48,744
Bihar	346.29	4,98,772
Chandigarh	12.61	23,541
Chhattisgarh	940.15	31,30,538
DNH & DD	12.69	93,191
Goa	2.32	10,675
Gujarat	1198.03	34,26,496
Haryana	342.08	5,82,977
Himachal Pradesh	133.12	1,74,161
Jammu and Kashmir	194.05	6,52,428
Jharkhand	404.97	13,98,502
Karnataka	1322.10	35,26,985
Kerala	545.96	45,79,831
Ladakh	4.05	5,595
Lakshadweep	0.46	297
Madhya Pradesh	1191.98	22,18,822
Maharashtra	1526.18	6,98,432
Manipur	84.86	80,663
Meghalaya	125.19	5,28,311
Mizoram	75.99	81,209
Nagaland	52.24	31,066
Puducherry	8.36	31,048
Punjab	185.14	13,49,173
Rajasthan	903.69	39,29,711
Sikkim	5.84	9,017
Tamil Nadu	1512.66	83,94,153
Telangana	193.29	5,76,304
Tripura	109.98	1,87,341
Uttar Pradesh	826.86	16,78,491
Uttarakhand	191.27	6,20,734

Note: Above list does not include the State/UT of West Bengal, Odisha and NCT of Delhi as they are not implementing the scheme.